

ITEM NO.3

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 600/2020

MAULANA ALA HADRAMI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

IA No. 57162/2021 - CLARIFICATION/DIRECTION
 IA No. 84683/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 80750/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 130396/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 124205/2020 - EXEMPTION FROM FILING O.T.
 IA No. 84681/2020 - EXEMPTION FROM FILING O.T.
 IA No. 57164/2021 - EXEMPTION FROM FILING O.T.
 IA No. 80751/2020 - EXEMPTION FROM FILING O.T.
 IA No. 130397/2020 - EXEMPTION FROM FILING O.T.
 IA No. 57161/2021 - INTERVENTION/IMPLEADMENT
 IA No. 58426/2020 - INTERVENTION/IMPLEADMENT
 IA No. 130398/2020 - INTERVENTION/IMPLEADMENT)

WITH

W.P. (Cr1.) No. 295/2020 (X)

(FOR

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 98863/2020

FOR EXEMPTION FROM FILING O.T. ON IA 98865/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 381/2021

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 3234/2022

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 3236/2022

IA No. 3234/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 98863/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 3236/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 98865/2020 - EXEMPTION FROM FILING O.T.

IA No. 381/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P. (C) No. 603/2020 (X)

(FOR ADMISSION)

W.P. (C) No. 604/2020 (X)

(FOR

FOR impleading party ON IA 68528/2020

FOR INTERVENTION/IMPLEADMENT ON IA 68528/2020

IA No. 68528/2020 - INTERVENTION/IMPLEADMENT)

W.P. (C) No. 605/2020 (X)

(FOR

FOR impleading party ON IA 68558/2020

FOR INTERVENTION/IMPLEADMENT ON IA 68558/2020

IA No. 68558/2020 - INTERVENTION/IMPLEADMENT)

Date : 26-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
 HON'BLE MR. JUSTICE ABHAY S. OKA
 HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties

Mr. Chander Uday Singh, Sr. Adv.
 Dr. Menaka Guruswamy, Sr. Adv.
 Mr. Salman Khurshid, Sr. Adv.
 Mr. Fuzail Ahmad Ayyubi, AOR
 Mr. Yash S. Vijay, Adv.
 Ms. Aadya Mishra, Adv.
 Mr. Utkarsh Pratap, Adv.
 Ms. Kanishka Prasad, Adv.
 Mr. Ibad Mushtaq, Adv.
 Ms. Akanksha Rai, Adv.
 M.r Amjid Maqbool, Adv.

Mr. Tushar Mehta, Ld. SG
 Mr. K.M. Nataraj, Ld ASG.
 Mr. Rajat Nair, Adv.
 Mr. Shantanu Sharma, Adv.
 Mr. C.K. Sucharita, Adv.
 Ms. Kanu Agrawal, Adv.
 Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, Ld SG
 Mr. K.M. Nataraj, Ld ASG
 Mr. Rajat Nair, Adv.
 Mr. Shantanu Sharma, Adv.
 Mr. C.K. Sucharita, Adv.
 Ms. Kanu Agrawal, Adv.
 Mr. Raj Bahadur Yadav, AOR

Mr. Manish Kumar, AOR
 Mr. Deep Prabhu, Adv.

Ms. Garima Prashad, AAG
 Ms. Ruchira Goel, AOR

Dr. Manish Singhvi, Sr. Adv.
 Mr. Arpit Parkash, Advocate
 Mr. Sandeep Kumar Jha, AOR

Mr. Tushar Mehta, Ld SG
 Ms. Kanu Agrawal, Adv
 Mr. Indira Bhakar, Adv
 Mr. Mrinal Elkar Mazumdar
 Mr. Gurmeet Singh Makker, AOR

Ms. Anisha Mathur, Adv
Mr. Rahul Chitnis, Adv
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv

Mr. Suhaan Mukerji, Adv.
Mr. Aditya Prakash, Adv.
Mr. Nikhil Parikshith, Adv.
Mr. Vishal Prasad, Adv.
Mr. Abhishek Manchanda, Adv.
Mr. Sayandeep Pahari, Adv.
Mr. Tanmay Sinha, Adv.
PLR Chambers & Co., AOR

Mr. Hiren Sharma, Adv.
Ms. Ranjeeta Rohatgi, Adv.
Mr. Sourabh Tandon, Adv.
Mr. Saurabh Goel, Adv.

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.

Mr. Subhash S. Kadam, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Suriti S. Sinde, Adv.
Mr. E. Vinay Kumar, Adv.

Mr. Siddhesh Kotwal, Adv.
Mr. Akash Singh, Adv.
Mr. Nirnimesh Dube, AOR

Mr. Amit KUMar Singh, Adv.
Mrs. K. Enatoli Sema, Adv.
Ms. Chubalemla Chang, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters tomorrow, i.e. 27.04.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
COURT MASTER (NSH)